

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/76(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	SURYA ALLOY INDUSTRIES LIMITED VS PARTHA ISPAT {INDIA} PVT LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Tanoy Chakraborty, Adv.] For the Financial Creditor
Mr. Siddharth Shroff, Adv.]

Mr. Sidharth Sharma, Adv.] For the Respondent
Mr. Rishav Dutt, Adv.]
Mr. Aman Kataruka, Adv.]
Mr. Kumar Shivam, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **17.09.2024**.

**(Anamitra Pal)
Court Officer**

Ar.